

F.No. 23(59)/Trans. Gr. 'A' /CESTAT/Admn. 2017
Customs Excise & Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi - 66

Dated : 3.12.2019

OFFICE ORDER

The Hon'ble President is pleased to order the following transfers in public interest/ administrative exigencies:

1. Shri Kripa Shankar, Asstt. Registrar is hereby transferred from CESTAT Chandigarh to CESTAT Chennai.
2. Shri Mukesh Gupta, Asstt. Registrar (presently on tour to CESTAT Allahabad) is hereby transferred from CESTAT Delhi to CESTAT Chandigarh.
3. Shri Manas Kumar Sinha, Asstt. Registrar is hereby transferred from CESTAT Chennai to CESTAT Allahabad.

The officers are directed to report for duty at their new place of posting on or before 6 January 2020. On transfer, the officers are eligible for TA/ DA, joining time etc. as per rules.

By Order



(Bineesh Kumar K.S)
Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, New Delhi
2. SPS to Sr. Members, CESTAT, Chennai/ Chandigarh/ Allahabad
3. Under Secretary, Ad.1C, Ministry of Finance, Deptt. of Revenue, New Delhi
4. P.A. to Registrar, CESTAT, New Delhi
5. Shri Kripa Shankar, Asstt. Registrar, CESTAT, Chandigarh
6. Shri Mukesh Gupta, Asstt. Registrar, CESTAT, Delhi (presently in Allahabad)
7. Shri Manas Kumar Sinha, Asstt. Registrar, CESTAT, Chennai
8. The Asstt. Registrar, CESTAT, Chennai/ Allahabad/ Chandigarh
9. The Pay & Accounts officer, Ministry of Finance, Deptt. of Revenue, Delhi
10. Accounts Officer, CESTAT, Delhi
11. Personal file/ Service Book
12. Website /Guard file/ Office copy



Asstt. Registrar
3/12/19